Annexure – 5
Name of the corporate debtor: Nirmal Lifestyle Realty Private Limited; Date of commencement of CIRP: 6 December 2021; List of creditors as on: 29 August 2022
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	not admitted	verification	
1	R.C. Jain Managemen t Consultanc y Services Private Limited	11.04.202	11,66,723	11,00,000	Unsecured	0	0	No	0	0	0	66,723	0	Refer Note 1
2	R.C. Jain & Associates LLP	20.04.202	5,44,248	4,38,194	Unsecured	0	0	No	0	0	0	1,06,054	0	Refer Note 2
3	Link Intime India Private Limited	27.04.202 2	43,546	43,546	Unsecured	0	0	No	0	0	0	0	0	

Notes:

Note No. 1:

R.C. Jain Management Consultancy Services Private Limited submitted claim of INR 11,66,723.00 which comprised of INR 11,00,000.00 as the Principal and Interest of INR 66,723.00. No document has been provided towards the interest which has been charged and hence interest is not admissible.

Note No. 2:

R.C. Jain & Associates LLP submitted claim of INR 5,44,248.00 which comprised of INR 4,38,194.00 as the principal and interest of INR 1,06,054.00. No document has been provided towards the interest which has been charged and hence interest is not admissible.